

ad-hoc payment of Rs. 100/- per metric tonne is proposed to be made for 1989-90 which would be adjusted against the final revision of the rate of royalty.

[*Translation*]

#### **Restoration of Amritsar-Kalka Mail**

1285. SHRI JANARDAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) whether there is a proposal to restore 35 Dn/36 Up Amritsar-Kalka mail; and

(b) if not, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) No, Sir.

(b) 5 through coaches running by 8101/8102 Muri Express and 1 UK/4 UK Ambala-Kalka Passenger are serving the needs of traffic adequately.

#### **Profit/Loss of I.D.P.L.**

1286. SHRI JANARDAN TIWARI: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the details of profit and loss account of the Indian Drugs Pharmaceuticals Limited during 1988-89 and 1989-90 so far; and

(b) the reasons for the losses, if any?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI M.S. GURUPADASWAMY): (a) The net loss suffered by the Indian Drugs and Pharmaceuticals during 1988-89 and 1989-90 (upto January 1990) is Rs. 46.42 crores and Rs. 37.24 crores respectively.

(b) The reasons for the losses include heavy interest liability, low productivity of labour, escalation in the costs of the inputs, increase in the electricity tariff, increase in salaries and wages, market constraints, power failure/erratic power supply, non-availability of alcohol etc.

#### **Corruption Cases**

1287. SHRI JANARDAN TIWARI: Will the Minister of RAILWAYS be pleased to state:

(a) the number of corruption cases registered against the officials of the Railway headquarters and various divisional headquarters during the last three years; and

(b) the number of cases out of them still pending for decision and the details thereof?

THE MINISTER OF RAILWAYS (SHRI GEORGE FERNANDES): (a) and (b). Arising out of investigation of complaints and preventive checks conducted by the Railways on their own, during the years 1987, 1988 and 1989, number of officials taken up for disciplinary action for mal-practices/corruption and those punished is given below:

<i>Year</i>	<i>Officials proceeded against</i>	<i>Officials punished</i>
1	2	3
1987	6460	5222
1988	9327	6730
1989	10730	7096